

ITEM NO.3

REGISTRAR COURT. 2

SECTION III-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PRADIP Y. LADEKAR

Civil Appeal No(s). 3936/2024

RAM LAKHAN (D) & ORS.

Appellant(s)

VERSUS

SWAMI DAYAL (DEAD) & ORS.

Respondent(s)

Date : 08-05-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Anurag Kishore, AOR  
Ms. Ritika Srivastava, Adv.  
Ms. Somna Dhown, Adv.

For Respondent(s)

Mr. Ajit Pandey, Adv.  
Mr. Danish Zubair Khan, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Service is complete.

Being complete matter, process the same for listing before the  
Hon'ble Court, as per rules.

PRADIP Y. LADEKAR  
Registrar